

Coram: Hon'ble Mr. P.H. Trivedi
Hon'ble Mr. P.M. Joshi

: Vice Chairman
: Judicial Member

30.4.1987

Heard learned advocate Mr.R.P.Solanki for the applicant. The impugned order ^{is} dated 13.12.1983, the case is therefore clearly barred by limitation, subsequent representations which cannot help to keep the case alive, have also been rejected on various days. The application is therefore summarily dismissed.

P. Trivedi

(P.H.Trivedi)
Vice Chairman

J. M. Joshi

(P.M.Joshi)
Judicial Member